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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1477/(MAH)/2017

CORAM:

Present:

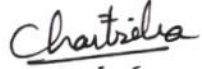

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Urban Infrastructure Trustees Ltd.
V/s.
Neelkanth Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chaitrika Patki i/b Vidhii Partners	Adv- for Corporate Debtor	
2.	Counsel sharan Jaglan a/w Advocate Ms. Sonali Aggarwal c/b M/s Sonnakar & Associates	Advocates for financial creditor	

ORDER

CP No.1477/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)